GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †780

ANSWERED ON 17.09.2020

FLOODS IN STATES

†780. SHRI DEEPAK BAIJ

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether there has been heavy loss of life and property in various States due to catastrophe of floods and if so, the details thereof;
- (b) the details of steps taken by the Government for rain water harvesting keeping in view the rainfall in last five years; and
- (c) whether any study has been conducted for ascertaining the decline in water harvesting due to illegal occupation of water sources and consequently the floods situation is getting worse every year?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) Floods are natural calamity that India faces almost every year, in varying degrees of magnitude, leading to a loss of lives and property. The occurrence floods can be attributed to various factors, including wide variations in rainfall both in time and space with frequent departures from the normal pattern, inadequate carrying capacities of rivers, river bank erosion and silting of river beds, landslides, poor natural drainage in flood prone areas, snowmelt and glacial lake out-bursts.
- (b) National Water Mission (NWM) of Ministry of Jal Shakti has initiated "Catch the Rain" campaign in order to promote creation of Rain Water Harvesting Structures (RWHS) suitable to the climatic conditions and sub-soil strata to store rain water. Drives to make water harvesting pits, rooftop RWHS and check dams; removal of encroachments and de-silting of tanks to increase their storage capacity; removal of obstructions in the channels which bring water to them from the catchment areas; repairs to traditional water harvesting structures like stepwells and using defunct bore-wells and old wells to put the water back to aquifers etc, are some of the activities suggested to be taken up with peoples' active participation under this campaign.

Central Ground Water Board is implementing a nationwide programme of "National Aquifer Mapping and Management (NAQUIM)" for mapping of aquifers (Water bearing formations), their characterization and development of aquifer management plans to facilitate sustainable development of ground water resources. Aquifer maps and management plans have been shared with the respective State Government agencies. Public Interaction Programs are being organised at grass root level for disseminating the tenets of the Aquifer Management Plans for the benefit of the stakeholders.

To promote recharge of ground water, Ministry of Housing & Urban Affairs has formulated guidelines for the States to adopt measures suitable to local conditions. Adequate focus has been given on requirement of rainwater harvesting and water conservation measures in Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014.

(c) This Ministry has not carried out any specific study to ascertain the extent of decline in water harvesting due to illegal encroachment of water bodies.
